



WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 02.07.2018 To 06.07.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
FINAL ORDER				
1.	E/53954/2014	FO/52256/2018	27/06/2018	02/07/2018
2.	E/50353/2018	FO/52257/2018	22/06/2018	02/07/2018
3-4.	E/52566/2015 & E/50412/2016	FO/ 52258-52259/2018	22/06/2018	02/07/2018
5.	E/52476/2015	FO/52262/2018	22/06/2018	02/07/2018
6-7.	E/52957 & 52964/2016	FO/52266-52267/2018	27/06/2018	02/07/2018
8.	E/50872/2018	FO/52268/2018	27/06/2018	02/07/2018
9.	E/50484/2018	FO/52271/2018	04/07/2018	06/07/2018
10.	E/50172/2016	FO/52272/2018	27/06/2018	02/07/2018
11.	E/50949/2018	FO/52282/2018	04/07/2018	06/07/2018
12.	E/51047/2018	FO/52283/2018	04/07/2018	06/07/2018
13.	E/51232/2018	FO/52294/2018	04/07/2018	06/07/2018
14.	E/51103/2018	FO/52389/2018	04/07/2018	06/07/2018
15-16.	E/55829,55840/2014 E/CO/50611/2015	FO/52395-52396/2018	04/07/2018	06/07/2018
17.	E/52251/2016	FO/52399/2018	04/07/2018	06/07/2018
18.	E/50951/2018	FO/52402/2018	04/07/2018	06/07/2018
MISC ORDER				
1.	E/M/50378/2018 IN E/53641/2014	MO/50395/2018	04/07/2018	06/07/2018
				 Asstt. Registrar Excise Branch-DB 

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.